

[Mr. Deputy-Speaker]

still one minute to go. Mr. Gomango will now move the report of the Committee on Private Members' Bills and Resolutions.

15.29 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## TWENTY-SEVENTH REPORT

SHRI GIRIDHAR GUMANGO (Koraput): I beg to move:

"That this House do agree with the Twenty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st February, 1979."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st February 1979."

*The motion was adopted:*

## SOIL CONSERVATION BILL\*

SHRI D. D. DESAI (Kaira): I beg to move for leave to introduce a Bill to provide for the protection of land resources against soil erosion, and for other purposes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of land resources against soil erosion, and for other purposes."

*The motion was adopted:*

SHRI D. D. DESAI: I introduce the Bill.

## CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of Article 19)*

SHRI SAUGATA ROY (Barrackpore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted:*

SHRI SAUGATA ROY: I introduce the Bill.

## PREVENTION OF BIGAMOUS MARRIAGES BILL\*

डा० रामजी सिंह (भागलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि द्विविवाह के निवारण का उपबन्ध करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of bigamous marriage."

*The motion was adopted:*

डा० राम जी सिंह : मैं विधेयक को पुरः स्थापित करता हूँ।